

FORM G
INVITATION FOR EXPRESSION OF INTEREST (ROUND 2)

UNITED NEWS OF INDIA

Operating as a News Agency (in the News/ Media Industry)
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	UNITED NEWS OF INDIA PAN: AAATU0641B CIN: U92200DL1959NPL003169
2	Address of the registered office	9 Rafi Marg, New Delhi- 110001
3	URL of website	http://www.uniindia.com/
4	Details of place where majority of fixed assets are located	Assets located in Delhi, Hyderabad, Bhopal, Nasik, Mumbai. Note: Most of the Assets are Sub-judiced/ Disputed / Contingent Assets/ Leased Assets/ Tenancy Rights/ Leasehold Rights, under various Litigations. Available details can be sought by the RP
5	Installed capacity of main products/ services	The installed Capacity of the CD cannot be ascertained, but the CD is one of the oldest Multi-lingual News Agencies of the country, with approx 410 Subscribers
6	Quantity and value of main products/ services sold in last financial year	<ul style="list-style-type: none"> Revenue from Operations as per Balance sheet for 2021-22: Rs 8,65,10,996 Revenue from Operations as per Data provided by management for 2022-23: Rs 6,73,49,103 Revenue from Operations as per Data provided by management for 2023-24: Rs 7 Crores approx (unaudited) No of Subscribers (Billed) : 410 No of paying Subscribers: 346 <p>Note:</p> <ul style="list-style-type: none"> The audited Balance Sheet for the year ending March 2022 had not been approved in their AGMs. The audited Balance Sheet for the year ending March 2023 have also not been approved in the AGM, due to lack of Quorum; Balance sheets as on CIRP Commencement Date are Finalized, but still not Audited. Balance sheets as on 31 March 2024 are being Finalized
7	Number of employees/ workmen	Regular Employees: 197 (as on 19/5/23); 172 (as on date) Contractual Employees- 75 (as on 19/5/23); 69 (as on date)
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	http://www.uniindia.com/cirp.aspx
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	http://www.uniindia.com/cirp.aspx
10	Last date for receipt of expression of interest	13 July 2024
11	Date of issue of provisional list of Prospective Resolution Applicants	18 July 2024
12	Last date for submission of objections to provisional list	23 July 2024
13	Date of issue of final list of Prospective Resolution Applicants	26 July 2024
14	Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to prospective resolution applicants	27 July 2024
15	Last date for submission of resolution plans	26 August 2024
16	Process email id to submit EOI	cirp.unitednewsfindia@gmail.com



IMPORTANT NOTE and DISCLOSURE :

- Please note that UNITED NEWS OF INDIA was incorporated in the year 1959 as a company with charitable objects under Section 25 of the Companies Act, 1956. A Resolution applicant seeking to acquire the shares of the Corporate Debtor or convert the Corporate Debtor from Not- for- profit to a profit-making company shall be solely responsible for obtaining such approval as may be required for acquisition of shares or conversion, as the case may be, under applicable laws, including the extant FDI policy, in accordance with the provisions of the IBC
- **Note:** A process to invite Resolution was initiated on 5th August 2023 (with further Invitations for EOI published on 11th September 2023 and on 13th October 2023), however **based on decision taken by Committee of Creditors a "Round 2" of the entire Resolution Process for inviting EOI for submission of Resolution Plan has been now initiated.** The above Form G (Round 2) has been published after Extension of the CIRP Period had been granted by the Honble NCLT till 13th September 2024.

Date and Place: 28 June 2024 at New Delhi



Sd/-

POOJA BAHRY

Resolution Professional of United News of India

IP Registration no.: IBBI/IPA-003/IP-N00007/2016-2017/10063;

AFA No AA3/10063/02/271124/301037 Valid till 27/11/2024

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